

(a) whether any expert committee has been constituted to go into the recommendations made by Abid Hussain committee on textile policy;

(b) if so, the details thereof; and

(c) the time by which it is likely to submit the report?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Compilation of Pesticide Poisoning and Occupational Health Hazards

10201. SHRIMATI SUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Thacker Committee on Pesticides (1964) had recommended a specific programme of work on medical toxicology, especially compilation of pesticide poisoning and occupational health hazards to workers in farms and public health;

(b) whether the Thacker Committee (1964) had also recommended setting up of two Development Analytic Units and two Analytical Units for data on pesticides effects on food, Feeds, fodder and water;

(c) if so, the action taken thereon and full details of information collected; and

(d) whether this information is easily available through publications to all concerned?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes Sir.

(c) and (d). The information is being collected and will be laid on the table of Sabha.

Export of Coir from Kerala

10202. SHRI RAMESH CHENNITHALA: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of coir exported from Kerala during 1989-90; and

(b) the targets fixed for 1990-91?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) State-wise export figures are not maintained.

(b) A target of Rs. 45 crores has been fixed for coir export during the year 1990-91.

Liquor Made of Potatoes, Rice and Wheat etc.

10203. SHRI P. M. SAYEED: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have approved the proposal to manufacture a special kind of liquor out of potatoes, rice and wheat, etc.;

(b) if so, whether a licence has been issued for the purpose and if so, the expected quantum of production;

(c) whether the liquor thus manufactured would be exported; and

(d) if so, the estimated foreign exchange likely to be earned per year?

THE MINISTER OF TEXTILES AND

MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) A few letters of intent have been issued for the manufacture of potable alcohol based on non-molasses raw materials.

(b) to (d). Information is being collected and will be laid on the Table of the House.

Thacker Committee on Pesticides

10203. SHRIMATI SUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Thacker committee on Pesticides (1964) had recommended a survey to determine the effect on health from exposure to pesticides and if so, the results of follow up action taken;

(b) the details of point-wise action on other recommendations of the Committee;

(c) whether ICMR or any other central body had collected details to pesticide poisoning in the country and if so, year-wise and State-wise details thereof; and

(d) whether pesticide poisoning is proposed to be made a notifiable disease throughout the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). The information is being collected and will be laid on the table of Sabha.

Buffer Stock of Essential Commodities

10205. SHRI VASANT SATHE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether adequate buffer stocks of the essential commodities have been made

to control the prices of essential commodities; and

(b) if so, the measures taken proposed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). There are adequate buffer stocks of wheat and rice with Government for distribution through Public Distribution System under normal circumstances. Sugar production during the current year is going to be excellent and adequate sugar will be available both for levy as well as for open market sale.

Kerosene oil requirements are met, both, from indigenous production and imports. Adequate inventories are held at various locations.

In respect of Edible Oils, stocks are maintained depending upon the quantum of imports from time to time.

Nursing Schools in Maharashtra

10206. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are Nursing Schools in Maharashtra which have not been recognised by Indian Nursing Council and if so, the details thereof;

(b) the action taken/proposed for their recognition.

(c) the number of recognised nursing schools in Maharashtra and their output capacity per year vis-a-vis estimated demand of trained nurses in the State; and

(d) what steps have been taken/proposed to meet the retirement of trained nurses in Maharashtra and Vidarbha region in particular?